

**In the National Company Law Tribunal, Jaipur**

**CP No. 125/441/ND/2017**

**TA No. 59/2018**

**UNDER SECTION 441 OF COMPANIES ACT, 2013**

**In the matter of:**

**M/s. Kiran Fine Jewellers Pvt. Ltd. .... Applicant/Petitioners**

**VS.**

**ROC Jaipur .....Respondent**

**Order delivered on 28.09.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

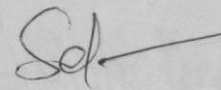
For Petitioner (s) : Deepak Arora, Adv.

Sandeep Taneja, Adv.

For Respondent(s) : Dr. Amol Shinde, DROC-DOL.

**ORDER**

At the request of learned counsel for the petitioner the matter is posted on 25.10.2018. The presence of learned Deputy Registrar of Companies (ROC) is also noted.



**(R. Varadharajan)  
Member (Judicial)**